

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4767

ANSWERED ON:23.04.2010

FEMALE FOETICIDE

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is an increase in the incidence of female foeticide in the country;
- (b) if so, the number of female foeticide cases brought to notice/detected by the Government during the last three years and the current year, State-wise;
- (c) the punitive action taken by the Government against the doctors/private clinics/unrecognized hospitals involved in such activity; and
- (d) the measures taken/proposed to be taken by the Government to discourage the female foeticide?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRVEDI)

(a) & (b) As per the details received from National Crime Record Bureau (NCRB) the information on female foeticide is not maintained separately. However, a total of 125, 96 and 73 case of foeticide (including both sexes) were registered in the country during 2006 to 2008 and 2009 (provisional) respectively, thereby showing a decreasing trend.

State/UT wise details of incidence of foeticide reported during the year 2006 to 2008 and 2009 are enclosed at Annexure-I and Annexure-II.

(c) & (d) Stringent punishments have been prescribed under the Pre-conception and Pre-natal Diagnostic Techniques Act, 1994 for using pre-conception and pre-natal diagnostic techniques to illegally determine the sex of the foetus. The appropriate Authorities at the District and State levels are empowered to search, seize and seal the machines, equipments and records of the violators. The sale of certain diagnostic equipment is restricted only to the bodies registered under the Act,

The steps taken by the Government under PC&PNDT Act, 1994 include constitution of a National Inspection & Monitoring Committee (NIMC), creating awareness on the issue through various IEC mechanisms, sensitizing stake holders including the judiciary and public prosecutors, holding of workshops/seminars and community awareness through auxiliary Nursing Midwife (ANM) and Accredited Social Health Activist (ASHA), as well as facility for on-line filing of Form 'F' by clinics.